

OA 275/96 of 1996

Ram Baran Ram Vs. Union of India & Others

1/30.4.96

Shri M.L.Paswan, Registrar Incharge

Defects have been removed.

Let the record be put up before the Hon'ble Bench
for admission on 14.5.96.

M.L.Paswan
(M.L.Paswan)
Registrar Incharge

2/14.05.96

Counsel for the applicant : Shri J.P.Sharma.

Heard Shri J.P.Sharma, learned counsel for
the applicant. He prays for withdrawal of the case
with a liberty to file a fresh O.A. Prayer granted.
He is directed to file a fresh O.A. within two weeks
from now.

Let the fresh O.A. be ~~listed~~ on 31.05.1996
for admission.

N.K.Verma
(N.K.Verma)
Member (A)

3./ 31.5.96.

Hon'ble Shri K.D. Saha, Member (A)

None appears. It is not clear as to whether a fresh
OA has been filed by the learned counsel for the applicant.
As far as OA 275/96 is concerned, by order of the
Tribunal dated 14.5.96 the same stands disposed of as
withdrawn.

K.D. Saha
(K.D. Saha)
Member (A)

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